

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/218/2023
NAME OF THE COMPANY	KMC Constructions Ltd
NAME OF THE PETITIONER(S)	Mr. Cai Tejjum
NAME OF THE RESPONDENT(S)	KMC Constructions Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. S.R Venunath for the Operational Creditor.
Ld. Counsel Ms. N. Niyatha for the Corporate Debtor.

Counter filed. Let rejoinder if any, be filed by the next date of hearing. **Matter is adjourned to 05.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)